| States        | Extent of Crop Damage (area in hectare) |        |        |
|---------------|---|--------|--------|
|               | 2010                                    | 2011   | 2012   |
| Meghalaya     | 437.26                                  | 573.39 | 268.94 |
| Mizoram       | 1863.00                                 | 0.00   | 0.00   |
| Nagaland      | 1923.50                                 | 788.70 | 777.00 |
| Sikkim        | 70.00                                   | 80.00  | 52.00  |
| Tamil Nadu    | 26.00                                   | 34.00  | 39.00  |
| Tripura       | 25.75                                   | 34.20  | 11.33  |
| Uttar Pradesh | 203.88                                  | 226.60 | 141.02 |

Source: Wild Life Division, Ministry of Environment and Forests

## **Cultivation of betel leaves**

†\*454. SHRI RAMCHANDRA PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any scheme has been formulated to promote betel leaf cultivation in those areas of the country where it is grown;
  - (b) if so, the details thereof; and
- (c) whether any research centre is operational in Bihar to promote the cultivation of betel leaves and if so, the status thereof?

THE MINISTER OF AGRICULTURE (SHRI RADHA MOHAN SINGH): (a) and (b) Mission for Integrated Development of Horticulture (MIDH) provides assistance for area expansion, promotion of Integrated Pest Management/Integrated Nutrient Management and organic farming, post harvest management, development of markets etc. in respect of various horticultural crops including betel leaf. Cultivation of betel leaves is also promoted under the Rashtriya Krishi Vikas Yojana (RKVY) in some states.

Under MIDH, Directorate of Arecanut and Spices Development (DASD), Kozhikode also provides financial assistance to State Agricultural Universities for production of quality nucleus planting material of betel vine for further multiplication and distribution to farmers.

(c) Yes, Sir. Bihar Agricultural University, Islampur and Rajendra Agricultural University, Pusa, Samastipur are the two research centres in Bihar which are engaged in

<sup>†</sup>Original notice of the question was received in Hindi.

research activities on betel leaf. These centres are implementing research projects on betel vine under the All India Coordinated Research Project on Medicinal and Aromatic Plants and Betelvine, under the aegis of Indian Council for Agricultural Research (ICAR). The centres are maintaining genetic resources of betel vine for crop improvement and have developed integrated crop management practices, including water, nutrient, disease and pest management technologies.

## Eligibility for registration as an advocate

†\*455. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether it is a fact that in the past, after passing the LL.B. exam, any person could seek employment by getting himself registered as an advocate but now one has to appear for another examination after passing LL.B., which is conducted before the process of registration;
- (b) whether Government proposes to implement the previous system of registration by doing away with the examination conducted before registration as an advocate;
  - (c) if so, by when; and
  - (d) if not, the reasons therefor?

THE MINISTER OF LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD): (a) No, Sir. The Bar Council of India has informed that it has framed the Rules for conducting All India Bar Exam. This All India Bar Exam can be taken by candidate who have passed their LL.B. in the Academic Year 2009-10 onwards and enrolled himself as an advocate. If the advocate passes this examination, they are eligible to practice in Court. However, such advocates who are not able to pass All India Bar Exam are allowed provisionally to practice in the Court for two years from the date of their enrolment. Therefore, this All India Bar Exam is post enrolment exam, meaning thereby, advocates only can take this exam. All India Bar Exam can be taken after enrolment as an advocate, it is not the pre enrolment examination.

(b) to (d) Do not arise.

## Security at crowded railway stations

\*456. SHRI RAM NATH THAKUR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Railway have plans to ensure security at crowded railway stations †Original notice of the question was received in Hindi.